

CCPA 5/2008
[OA 402/2005]
Dated : 31.8.2009

ORDER [ORAL]

On the call out of the case no one appears on behalf of either side. It appears that the applicant has lost his interest in pursing the matter. Accordingly, this CCPA is dismissed for non prosecution.

[Amit Kushari]M[AT]

mps.

Anwar Ahmad
[Anwar Ahmad]M[J]